

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4978
ANSWERED ON:23.12.2014
NGT DIRECTIVE ON OLD VEHICLES
Kushawaha Shri Ravindra

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to formulate any action plan for complying with the orders of the National Green Tribunal (NGT) to put a ban on all vehicles which are more than fifteen years old from plying in Delhi;
- (b) if so, the details thereof;
- (c) whether such plan is likely to be implemented in other metros and cities of the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (d) The Hon'ble National Green Tribunal (NGT) in its order dated 26.11.2014 on banning of 15 years old vehicles in Delhi. In the same order, NGT has directed Regional Transport Offices of National Capital Territory of Delhi, not to issue/ renew registration of vehicles or fitness certificate to any vehicles which is more than 15 years old. Further, NGT in its order dated 28.11.2014, has also directed for banning public transport buses which are more than 15 years old.

The Ministry of Environment, Forests and Climate Change is not aware any action plan for complying with the orders of NGT and any plan is likely to be implemented in other metros and cities of the country, as the Motor Vehicles Act, 1988 is being administered by the Ministry of Road Transport and Highways.